

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) से (ग). जानकारी इकट्ठी की जा रही है और तथा पटल पर रख दी जायेगी।

Financing of Andhra Pradesh Jute Mill

9339. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Andhra Pradesh State Government have requested the Government to advise I.F.C.I to take up the Salur Jute Mill Project for financing; and

(b) if so, the result?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGADAMBI PRASAD YADAV): (a) Yes Sir,

(b) It is understood that IFCI is processing the request of the company, in consultation with other financial institutions.

Task Force for Self Employment for Women

9340. SHRI M. V. CHANDRA

CHEKHARA MURTHY:

SHRI NIHAR LASKAR:

SHRIMATI PARVATI DEVI:

SHRI S. S. LAL:

SHRI MADHAVRAO SCINDIA:

SHRI SURENDRA BIKRAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the special task force has recommended the constitution of an organisation in the industry

Ministry to formulate programme and policies of the promotion of self-employment for women and monitor the implementation of the programme;

(b) if so, whether task force has submitted its report to the Union Minister;

(c) what are the details of the recommendations made; and

(d) how many of them have been accepted?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Yes, Sir,

(c) A statement is attached,

(d) The recommendations of the Task Force are under consideration.

Statement

1. The Government may set up a Central organisation under the Ministry of Industry which should be adequately empowered to formulate programmes and policies for the promotions of self-employment of women.

2. In the District Industries Centre Scheme, an office should be appointed for the development of self-employment programme for women entrepreneurs.

3. Women may be broadly categorised into three groups depending upon their age, education standards and skills, and programmes for promotion of self-employment be tailored to suit the requirements of each group separately.

4. Not less than 25 per cent of the allocations and benefits under all programmes and projects in each sector or each department of Government should be earmarked for women and should be separately monitored and evaluated.

5. The one hundred development blocks selected by the Department of Rural Development for intensive work on employment of women with assistance from the UNICEF should provide for training in skills and crafts to rural women through the appointment of special women workers in the respective mahila Mandals.

6. The Central Organisation recommended to be set up under the Ministry of Industry should take an overall view of the broad policy formulations in regard to training programmes being implemented by various agencies and should coordinate with them to ensure that the training facilities are made available at locations most needed and to the extent required.

7. The recommendation made by the Working Group set up by the Planning Commission for Women's employment regarding the setting up of development corporations and directorates of women's welfare and development at State levels may be accepted by Government in the Planning Commission.

8. The programmes of Mahila Mandals and training of Gram and Mukhya Sevikas should be so tailored as to equip them for promoting the self-employment among women in rural areas.

वनस्पति तैयार करने के लिए लाइसेंस जारी किया जाय

9341. श्री धर्मो सिंह भाई पटेल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जम्मू और कश्मीर राज्य में जुलाई, 1977 में श्रीर असम तथा उड़ीसा राज्यों में सितम्बर, 1978 में वनस्पति उद्योग स्थापित करने के लिए लाइसेंस दिये गये थे, और

(ख) यदि हाँ, तो उन कंपनियों के नाम क्या हैं जिन्होंने वनस्पति के उत्पादन के लिए आवेदन पत्र प्रस्तुत किए थे और ये आवेदन कब प्रस्तुत किए गए थे और वनस्पति की वार्षिक मात्रा, टनों में कितनी है जिसके उत्पादन के लिए इन कम्पनियों ने आवेदन पत्र प्रस्तुत किये थे ?

उद्योग मंत्रालय में रायच मंत्री (श्री जगन्मोहि प्रसाद घाबक) : (क) और (ख). जम्मू व कश्मीर, आसाम तथा उड़ीसा में वनस्पति का उत्पादन करने हेतु नए उपक्रम स्थापित करने के लिए जुलाई, 1977 व सितम्बर, 1978 में उद्योग (विकास एवम् विनियमन) अधिनियम, 1951 के अधीन निम्नलिखित आशय पत्र जारी किए गए थे :—

कम्पनी का नाम	उपक्रम का स्थापना स्थल	वार्षिक क्षमता		आवेदन पत्र प्राप्त होने की तिथि	आशय पत्र जारी होने की तिथि
		आवेदिन	स्वीकृत		
1	2	3	4	5	6
		मी० टन	मी० टन		
1 श्री विजय कुमार महाजन	जम्मू एबम कश्मीर (जम्मू)	4500	4500	8-12-76	4-7-77
2 आसाम स्टेड कोपरेटिव मार्केटिंग (डल्लुबड) एण्ड कन्सल्टिंग फेडरेशन (गोहाटी)	आसाम	11000	15000	18-3-77	8-9-78
3 इण्डस्ट्रीयल प्रोजेक्शन एण्ड इन्वेन्स्टमेन्ट कार्पोरेशन आफ उड़ीसा लिमिटेड	उड़ीसा (भुवनेश्वर)	15000	15000	27-12-76	5-9-78